

Sixteenth Lok Sabha

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Title : Introduction and passing of the Appropriation (No. 3) Bill, 2017.

HON. SPEAKER: Now, the House will take up item No. 20. The Minister may move for leave to introduce the Bill.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2015, in excess of the amounts granted for those services and for that year.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2015, in excess of the amounts granted for those services and for that year.”

The motion was adopted.

SHRI ARUN JAITLEY: I introduce** the Bill.

HON. SPEAKER: Now, item No. 21. The Minister may move for consideration of the Bill.

SHRI ARUN JAITLEY: I beg to move:

“That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the

financial year ended on the 31st day of March, 2015, in excess of the amounts granted for those services and for that year, be taken into consideration.”

HON. SPEAKER: The question is:

“That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2015, in excess of the amounts granted for those services and for that year, be taken into consideration.”

The motion was adopted.

HON. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

“That clauses 2 and 3 stand part of the Bill.”

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule, Clause 1, the Enacting Formula and the Long Title

were added to the Bill.

HON. SPEAKER: The Minister may now move that the Bill be passed.

SHRI ARUN JAITLEY: I beg to move:

“That the Bill be passed.”

HON. SPEAKER: The question is:

“That the Bill be passed.”

The motion was adopted.

HON. SPEAKER: The House stands adjourned to meet again at 11 a.m. tomorrow, the 2nd August, 2017

19.27 hours

The Lok Sabha then adjourned till Eleven of the Clock

on Wednesday, August 2, 2017/Shrawana 11, 1939 (Saka).